

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CP/6&7/CAA/2018

PETITION NUMBER

: TCA/195&196/CAA/17

NAME OF THE TRANSFEROR

: REPRO HEALTH SERVICES PALAKAD PVT LTD

NAME OF THE TRANSFERRE

: THRISSUR REPRO HEALTHCARE PVT LTD

UNDER SECTION

: 391/394

S.No. Name (in Capital)

Represented by

Signature

1. Cyriac Tan

Polihare Transformers Dig

## <u>ORDER</u>

Counsel for the Applicant present and prayed for time to rectify the defect in the type set. At request, time is enlarged. Put up on 13.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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